

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 460/(MAH)/2017
CA No.

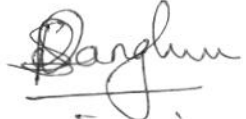
CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Sandeep Steels
V/s.
Milton Engineering Works Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	SIDDHANT SANGHVI	ADVOCATE (PETITIONER)	

ORDER

C.P. No. 460/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Petitioner is present.
2. This is the Petition under the I&BP Code.
3. The Learned Representative of the Petitioner has stated that there is some difficulty in service of Form No.5, *Resisting time. Granted.*
4. Adjourned to **30th June, 2017.**

Dated: **12.06.2017**

Sd/-
M.K. Shrawat
Member (Judicial)

*No order in
P.D.*